

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03-07-2023 TO 07-07-2023

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1	C/50721/2020	F.O/50780/2023	27-06-2023	03-07-2023
2	ST/52256/2016	F.O/50781/2023	27-06-2023	03-07-2023
3	ST/50196/2016	F.O/50784/2023	03-07-2023	06-07-2023
4	C/53775/2018	F.O/50785/2023	03-07-2023	06-07-2023
5	ST/51950/2017	F.O/50790/2023	03-07-2023	06-07-2023
6	ST/51104/2018	F.O/50791/2023	03-07-2023	06-07-2023
7	ST/51260/2018	F.O/50792/2023	03-07-2023	06-07-2023
8	ST/51266/2018	F.O/50793/2023	03-07-2023	06-07-2023
9	ST/51285/2018	F.O/50794/2023	03-07-2023	06-07-2023
10	ST/51291/2018	F.O/50795/2023	03-07-2023	06-07-2023
11	ST/51532-51534/2017	F.O/50796-50798/2023	04-07-2023	07-07-2023
12	ST/51417/2016	F.O/50799/2023	03-07-2023	06-07-2023
13	C/50449/2021	F.O/50801/2023	06-07-2023	07-07-2023
14	ST/50145/2019	F.O/50802/2023	04-07-2023	07-07-2023
15	C/52881/2019	F.O/50803/2023	04-07-2023	07-07-2023
16	ST/52404-52405/2019 &ST/52414/2019	F.O/50804-50806/2023	04-07-2023	07-07-2023
17	ST/52591/2016	F.O/50807/2023	06-07-2023	07-07-2023
18	ST/51204/2015	F.O/50808/2023	06-07-2023	07-07-2023
19	ST/50773/2017	F.O/50809/2023	04-07-2023	07-07-2023
20	ST/55299/2013	F.O/50810/2023	06-07-2023	07-07-2023
21	C/52935/2019	F.O/50811/2023	06-07-2023	07-07-2023
22	C/644/2010	F.O/50812/2023	06-07-2023	07-07-2023
23	C/55833/2013	F.O/50813/2023	06-07-2023	07-07-2023
24	ST/52112-52113/2014 &ST/52142-52143/2014	F.O/50814-50818/2023	06-07-2023	07-07-2023
25	ST/51724/2018	F.O/50819/2023	03-07-2023	06-07-2023
26	ST/51391/2018	F.O/50820/2023	03-07-2023	06-07-2023
27	ST/51388/2018	F.O/50821/2023	03-07-2023	06-07-2023
28	ST/51101/2017	F.O/50823/2023	06-07-2023	07-07-2023
29	ST/51249/2018	F.O/50824/2023	06-07-2023	07-07-2023
30	ST/51264/2018	F.O/50825/2023	06-07-2023	07-07-2023
31	ST/51276/2018	F.O/50826/2023	06-07-2023	07-07-2023
32	ST/50721/2021	F.O/50828/2023	06-07-2023	07-07-2023
33	C/50643-50644/2020	F.O/50829-50830/2023	06-07-2023	07-07-2023
		MISC. ORDER		
1	C/54929/2023	M.O/50154/2023	27-06-2023	03-07-2023
2	C/54930/2023	M.O/50155/2023	27-06-2023	03-07-2023
3	C/54942/2023	M.O/50156/2023	27-06-2023	03-07-2023
4	C/53942/2023	M.O/50157/2023	28-06-2023	06-07-2023
5	C/51100/2022	M.O/50158/2023	28-06-2023	06-07-2023
6	C/54788/2023	M.O/50159/2023	28-06-2023	06-07-2023
7	C/564/2009	M.O/50160/2023	03-07-2023	06-07-2023
8	C/644/2010	M.O/50161/2023	06-07-2023	07-07-2023
9	C/55833/2013	M.O/50162/2023	06-07-2023	07-07-2023

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.